NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/176/2016

NAME OF THE PETITIONER(S)

: Dr. K. Narayanan & another

NAME OF THE RESPONDENT(S)

: M/s Auromed Hospitals Private Limited & 2 others

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. Salana

2. Aschang Los

Thorizambale Kannam

TKBHASKAR

PRIYADARSHINI N

Counsel for 2nd Respondent

Counsel for the

Course for file Hakalat Undertake to file Hakalat Jos R3

for. S. NAMASIVATAM: Counsel for 1 Reportent.

4. R. TAMILSELVI

3.

Rohis.

5. S. SAFHIYANDRAYANAN Course for

ORDER

Ms Archana, representing counsel for the petitioner present. Ms R Tamilselvi, counsel for R1 present and Ms R Sahana, representing counsel for R2 present. Ms Priyadarshini, representing counsel for R3 present and undertakes to file vakalat on behalf of R3. Counsel for R2 sought some time for filing rejozinder. Time extended at request. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)